

**TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL
NEW DELHI**

File No.1/Judicial/Misc./TDSAT/2026

Dated: 10th April, 2026

NOTICE

It is notified for information of all concerned that Tuesday, the 14th April 2026, has been declared as a holiday for this Tribunal, on account of birthday of Dr. B.R. Ambedkar.

It is further informed that Saturday, the 23rd May, 2026, has been declared as a Court sitting day for this Tribunal, in lieu of holiday on Tuesday, the 14th April 2026.

The cases fixed for Tuesday, the 14th April 2026 in this Tribunal shall be taken up on Wednesday, the 15th April 2026, in addition to the cases already fixed for the said date.



Deputy Registrar

Copy to: -

1. The Telecom Lawyers' Association, TDSAT
2. The Registrar-cum-Principal Secretary, TDSAT
3. The Director, TDSAT
4. The PPS/PS to Hon'ble Chairperson and Members, TDSAT
5. All Sections, TDSAT
6. Notice Board
7. TDSAT Website